FITEM NO.102 COURT NO.8 SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1474 OF 2005

PARAMJIT SINGH @ MITHU SINGH Appellant (s)

VERSUS

STATE OF PUNJAB TH. SECRY. (HOME) Respondent(s)

(With office report)

Date: 23/10/2007 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE P.P. NAOLEKAR
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s) Mr. Jana Kalyan Das,Adv.
Mr. Avijeet Bhujabal, Adv.

For Respondent(s) Mr. Kuldip Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(Pardeep Kumar)
Court Master

(Phoolan Wati Arora)
Court Master